वर्ष	अनुसूचित जाति सब्सिडी ऋण (लाख रूपए में		अनुसूचित जन जाति सब्सिडी ऋण (लाख रूपए में)	
1.1994-95	2646.02	2808.31	928.30	948.11
2.1995-96	2041.41	2544.28	800.81	876.27
3.1996-97 (जनवरी,97 तक)	1733.30	2389.10	660.48	744.15

(ग) आंध्र प्रदेश के सभी जिलों में 10.2.80 से समन्वित ग्रामीण विकास कार्यक्रम कार्यान्वित किया जा रहा है।

Cementing of Road between Mohan to Chaurl Ghattl in Almora District

2850. SHRIMATI MALTI SHARMA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the stretch of road between Mohan to Chauri Ghatti via Harara and Basot in Almora District of U.P. has not been cemented for the last 20 years;

(b) if so, whether the Central Government have earmarked any scheme under Rural Development Porgramme for cementing of the above road; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YERRA NNA1DU): (a) to (c) The information is being collected and will be laid on the Table of the House.

Litigation between CSIR and ITS Employees

2851. SHRI RAJ NATH SINGH: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the number of legal cases the CSIR is contesting against its employees in the Supreme Court; and

(b) the details of amount spent thereon towards advocates' fee and TA/DA to officers, during the last five years, year-wise and laboratory-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) In the last five years Council of Scientific and Industrial Research (CSIR) has been a party to 57 cases with its employees in the Supreme Court of India out of which 38 have already been decided while 19 are pending for final disposal before the court.

(b) Information is being collected and shall be laid on the Table of the House.

अनुसंधान और विकास उपकर के माध्यम से वसूल की गई धनराशि

2852. **श्री राम जेठमलानी**: क्या विज्ञान और प्रौद्योगिकी मंत्री यह बताने की कृपा करेंगे किः

(क) क्या देश में अनुसंधान और विकास उपकर वसूल किया जा रहा हैं;

(ख) यदि हां,तो यह उपकर कब से वसूल किया जा रहा है;

(ग) दिसम्बसर,1996 तक कुल कितनी धनराशि एकत्रित की गई हैं;

(घ) क्या सरकार ने इस उपकर के माध्यम से एकत्रित धनराशि के कोष के वितरण हेतु कोई दिशा-निर्देश तैयार किये हैं; और

(ड़) यदि हां,तो तत्संबंधी ब्यौरा क्या हैं और उक्त दिशा-निर्देश के आधार पर अब तक कुल कितनी धनराशि वितरित की गई हैं ?

योजना और कार्यक्रम कार्यान्वयन मंत्रालय के